



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 24th August 2023

ORDER

Hon'ble Member (J) Shri Arvind Devanathan is on leave from 28.08.2023 to 13.09.2023.

There shall be Special Bench at Kolkata from 28.08.2023 to 13.09.2023 to attend to the matters listed before Hon'ble Member (J) Ms. Bidisha Banerjee and Hon'ble Member (T) Shri Arvind Devanathan. The Special Bench shall comprise of:

Special Bench at NCLT, Kolkata- Court No. II

1. Hon'ble Member (J) Ms Bidisha Banerjee
2. Hon'ble Member (T) Shri Balraj Joshi

Hon'ble Member (T) Shri Balraj Joshi shall first take up the matters of their own Division Bench (NCLT Kolkata- Court No. I) and then attend the matters of Special Bench (Court No. II) as per Hon'ble Member convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 18.08.2023 from 28.08.2023 to 13.09.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.

Kamal Sultanpuri
24th Aug 2023
(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.